

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.06.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/133/10/AMR/2022	Under Liquidation	10 of IBC	Kaanha Shipping Private Limited
	IA (IBC)/132/2024	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Kantipudi Venkata Raju, Liquidator of Kaanha Shipping Private Limited Vs Board of Visakhapatnam Port Authority Visakhapatnam and 2 Ors

**ORDER**

**IA (IBC)/132/2024:**

**Present:** Mr. K. Venkata Raju, Liquidator.

Ms. Yaswani from the O/o Mr. P. Ravi Teja, Advocate and Mr. P.Thata Rao, Advocate undertake to file vakalath and counter on behalf of R1 & R2 respectively. For filing vakalat and counter of R1 and R2, list the matter on 08.08.2024.

Sdr

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sdr

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**